## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 97(ND)/2010 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> Shri.R.VARDHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY:

Mr. Gaurav Chorpa

V/s.

M/s. Profrom Ineriors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Order

For orders, see order in CP 41(ND)/2010.

(CHIEF JUSTICE M.M. KUMAR)

DUTY (RYARACHARANA)

PRESIDENT

(Shri R. VARDHARAJAN)

MEMBER (J)

19<sup>th</sup> August, 2016 (P.K. SUD)